

CIVIL JUDGE AND JMFC, KORATAGERE
CAUSE LIST

29.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 113/2009	Hearing	BLN-TKM
2.	O.S. 197/2009	Arguments	GMK-BHP
3.	O.S. 173/2012	Orders	KFI-AMK
4.	O.S. 250/2012	Arguments	AMK-PLS-HRR-BHN
5.	O.S. 249/2014	Hearing	BLN-SNH
6.	O.S. 82/2014	Hearing	KSJ-SVR
7.	O.S. 129/2015	Arguments	KCN-AGP
8.	O.S.83/2016	Issues	GDD-HVM
9.	O.S.231/2017	Issues	GDD-AMK
10.	O.S. 153/2018	Hearing	AMK-KBA
11.	O.S. 178/2019	Hearing	AMK-TKM-BHN
12.	O.S. 183/2019	Hearing	CNH-SR
13.	O.S. 328/2019	Hearing	MLS-CP
14.	O.S. 59/2020	Orders	BLN
15.	O.S. 60/2020	Hearing	GDD
16.	O.S. 61/2020	Hearing	GDD
17.	EX. 06/2011	Hearing	AMK-RPK
18.	EX. 08/2015	Hearing	HRR-AMK
19.	FDP. 01/2011	Hearing	GMK-AMK
20.	CR. 53/2020	To Furnish Surety	KCV
21.	C.C. 448/2016	Hearing Before Charge	KBA

Sd/-
Civil Judge and JMFC,
Koratagere.